

1	2	3
4.	चडीभट्ट	—
5.	दिल्ली	19
6.	गुजरात	3
7.	हरियाणा	5
8.	हिमाचल प्रदेश	3
9.	जम्मू और कश्मीर	—
10.	कर्नाटक	11
11.	केरल	55
12.	महाराष्ट्र	9
13.	मध्य प्रदेश	20
14.	उड़ीसा	7
15.	पंजाब	5
16.	पांडिचेरी	30
17.	राजस्थान	4
18.	तमिल नाडू	76
19.	उत्तर प्रदेश	45
20.	पश्चिम बंगाल	46
21.	मणिपुर	—
22.	मेघालय	11
23.	गोवा	—
24.	त्रिपुरा	11
	जोड़	391

**Production of Explosives in Indian Explosive Ltd.**

2886. SHRI VASANT SATHE:  
DR. VASANT KUMAR  
PANDIT:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the production of explosive has gone

down to 1/3 of the normal production as a result of strike in Indian Explosives Ltd. and go slow tactics adopted by the workers; and

(b) if so, what steps have been taken by Government to normalise the production of explosives?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). The workers in the factory of the Indian Explosives Ltd., Gomia (Bihar) went on strike between 20th September and 26th October, 1977, resulting in a loss of production amounting to 3300 tonnes of explosives. Even after the strike was called off, the workers adopted go-slow tactics from 2nd November to 16th November 1977 resulting in a further loss of production amounting to about 1200 tonnes. The factory is reported to be working with normal levels of production with effect from November 17, 1977.

**Crimes by people operating from across the Border in Meghalaya**

2887. SHRI P. A. SANGMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the lives of the border people along the Meghalaya-Bangladesh international border have become miserable due to incidence of dacoity, cattle-lifting and other crimes committed by people operating from across the border; and

(b) if so, what preventive measures Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The Government is aware that the people living on the Meghalaya-Bangladesh border are adversely affected by trans-border crimes.

(b) With a view to keep the trans-border crime to the minimum the

State Government and BSF keep a constant vigil on this border and a number of Police Stations, patrol posts and watch posts have been opened.

### संघ लोक सेवा आयोग की परीक्षाएँ

2888. श्री माही लाल : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि सरकार का विचार संघ लोक सेवा आयोग को यह मंत्रणा देने का है कि विभिन्न प्रतियोगिता परीक्षाओं तथा साक्षात्कारों के दौरान प्रत्याशियों से ग्रामीण क्षेत्रों से सम्बन्धित सामाजिक, आर्थिक और सामान्य जानकारी के प्रश्न पूछे जायें ?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : सरकार सामान्यतया विभिन्न प्रतियोगिता परीक्षाओं तथा साक्षात्कारों के दौरान पूछे जाने वाले प्रश्नों के स्वरूप के सम्बन्ध में संघ लोक सेवा आयोग को सलाह नहीं देती। फिर भी, आयोग अपनी चयन पद्धतियों इस प्रकार से तैयार करने की आवश्यकता के प्रति पहले से ही जागरूक है जिसमें कि ग्रामीण क्षेत्रों से आने वाले उम्मीदवारों को कोई घाटा न रहे।

### D.T.C. Bus Route No. 330

2889. SHRI LALU ORAON: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the D.T.C. Bus service in the Trans-Jamuna area of Delhi in general and Route No. 330 in particular is very poor and buses specially on R. No. 330 never run regularly; and

(b) if so, steps taken by the Government in this regard to improve the service?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Trans-Jamuna

area is covered by a network of 68 bus routes including 5 mini bus routes and 2 night services. The major part of route No. 330 is also covered by a number of parallel services of other routes. The operational efficiency of the services on route No. 330 is considered satisfactory as its operational ratio during the last 3 months has been around 90 per cent.

(b) Does not arise.

### Allocation to I.T.D.P. in Orissa

2890. SHRI SRIBATCHA DIGAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount placed at the disposal of I.T.D.P. for utilisation in Phulbani District in Orissa State during the last three years;

(b) the amount utilised in Phulbani District during the last three years; and

(c) whether some amounts have been surrendered, if so, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c). There are two I.T.D.Ps. functioning in Phulbani District viz., Phulbani and G. Udayagiri. The former was grounded in the year 1975-76 and the latter in the year 1976-77.

The information regarding the amounts placed at the disposal of and the amounts utilised and surrendered by, these I.T.D.Ps. in 1975-76 and 1976-77 is given in the attached statement.

The reason for the short fall, as ascertained from the State Government, is mainly the absence of proper land records which resulted in delay in sanction of the loan element in various schemes and also implementation of various schemes particularly those relating to shifting cultivation.